

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/156/2023
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Vijay Latha Jain
UNDER SECTION	95 of IBC

ORDER

Present: Ld. Counsel Mr. Srikant Rathi for the Petitioner.

Ld. Senior Counsel Mr. Arun Kathpalia along with Mr. Pavan Kumar
and Mr. Atul Sharma for the Respondent.

For hearing, **matter is adjourned to 05.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)